

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1594**

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

PENDING BILLS

1594. SHRI PARVESH SAHIB SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the list of Bills reserved by the Governor for the assent of the President during the last five years in the country, State-wise;

(b) the list of ordinances given assent by the President in the country during the said period, State-wise; and

(c) the list of all Bills returned by the President back to Governor without being signed during the said period, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The State-wise list of Bills reserved by the Governors for assent of the President during the last five calendar years (2014-2018) is given in Annexure-I.

(b): The State-wise list of Ordinances accorded previous approval of the President during the last five calendar years (2014-2018) is given in Annexure-II.

(c): The State-wise list of Bills returned with a Presidential message to the respective State Legislature during the last five calendar years (2014-2018) is given in Annexure-III.

State-wise list of the Bills reserved by the Governors and received for assent of the President during the last five calendar years:

Sl. No.	Name of the Bill
<u>ANDHRA PRADESH</u>	
1.	The Contract Labour (Regulation and Abolition) (Andhra Pradesh Amendment) Bill, 2015
2.	The Factories (Andhra Pradesh Amendment) Bill, 2015
3.	The Industrial Disputes (Andhra Pradesh Amendment) Bill, 2015
4.	The Andhra Pradesh Special Courts Bill, 2015
5.	The Andhra Pradesh Protection of Interests of Depositors (in Financial Establishments) Bill, 2015
6.	The Andhra Pradesh Maritime Board Bill, 2015
7.	The Andhra Pradesh Electricity Duty Bill, 2015
8.	The Andhra Pradesh Money Lenders Bill, 2015
9.	The Andhra Pradesh Electricity Laws (Andhra Pradesh Amendment) Bill, 2016
10.	The Andhra Pradesh Forests (Amendment) Bill, 2016
11.	The Andhra Pradesh Protection of Interests of Depositors of Financial Establishments (Amendment) Bill, 2017
12.	The Registration (Andhra Pradesh Amendment) Bill, 2016
13.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Andhra Pradesh Amendment) Bill, 2017
14.	The Dentists (Andhra Pradesh Amendment) Bill, 2017
15.	The Andhra Pradesh Maritime Board Bill, 2017
16.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Andhra Pradesh Amendment) Bill, 2017
17.	The Andhra Pradesh Kapu (Reservation of Seats in Educational Institutions and of Appointments or Posts in the Services under the state) Bill, 2017
18.	The Andhra Pradesh Money Lenders Bill, 2017
19.	The Andhra Pradesh Maritime Board Bill, 2018
20.	The Code of Criminal Procedure (Andhra Pradesh Amendment) Bill, 2018

<u>ASSAM</u>	
21.	The Assam Protection of Interests of Depositors (in Financial Establishments) Bill, 2014
22.	The Assam Witch Hunting (Prohibition, Prevention and Protection) Bill, 2015
23.	The Assam Gratuity (Amendment) Bill, 2015
24.	The Payment of Bonus (Assam Amendment) Bill, 2017
25.	The Plantations Labour (Assam Amendment) Bill, 2017
26.	The Industrial Disputes (Assam Amendment) Bill, 2017
<u>BIHAR</u>	
27.	The Bengal, Agra and Assam Civil Courts (Bihar Amendment) Bill, 2013
28.	The Bihar Agricultural and Rural Area Development Agency Bill, 2017
29.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Bihar Amendment) Bill, 2017
30.	The Bihar State Water and Sewerage Board (Repeal) Bill, 2017
31.	The Bihar Industrial Area Development Authority (Amendment) Bill, 2017
32.	Dowry Prohibition (Bihar Amendment) (Repeal) Bill, 2018
<u>CHHATTISGARH</u>	
33.	The Indian Forest (Chhattisgarh Amendment) Bill, 2014
34.	The Industrial Disputes (Chhattisgarh Amendment) Bill, 2015
35.	The Chhattisgarh Special Courts Bill, 2015
36.	The Chhattisgarh Madhyastham Adhikaran (Sanshodhan) Vidheyak, 2015
37.	The Chhattisgarh High Court (Appeal to Division Bench) (Amendment) Bill, 2015
38.	The Chhattisgarh Protection of Depositors Interests (Amendment) Bill, 2015

39.	The Chhattisgarh Shram Kalyan Nidhi (Sanshodhan) Vidheyak, 2015
40.	The Chhattisgarh Ayurvigyan Parishad (Sanshodhan) Vidheyak, 2016
41.	The Chhattisgarh Nagar Tatha Gram Nivesh (Amendment and Validation) Bill, 2017
42.	The Chhattisgarh Goods and Services Tax Bill, 2017
43.	The Chhattisgarh Shops and Establishments (Regulation of Employment and Conditions of Service) Bill, 2017
44.	The Chhattisgarh Industrial Employment (Standing Orders) (Amendment) Bill, 2017
45.	The Chhattisgarh Labour Laws Amendment and Miscellaneous Provisions Bill, 2017
46.	The Chhattisgarh Protection of Depositors' Interests (Amendment) Bill, 2017
<u>GOA</u>	
47.	The Goa Requisition and Acquisition of Property Bill, 2017
<u>GUJARAT</u>	
48.	The Gujarat Lokayukta Aayog Bill, 2013
49.	The Presidency Small Cause Courts (Gujarat Amendment) Bill, 2015
50.	The Provincial Small Cause Courts (Gujarat Amendment) Bill, 2015
51.	The Labour Laws (Gujarat Amendment) Bill, 2015
52.	The Gujarat Control of Terrorism and Organized Crime Bill, 2015
53.	The Gujarat Agricultural Land Ceiling (Amendment) Bill, 2015
54.	The Registration (Gujarat Amendment) Bill, 2016
55.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Gujarat Amendment) Bill, 2016
56.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Productions, Supply and Distribution) (Gujarat Amendment) Bill, 2017
57.	The Code of Criminal Procedure (Gujarat Amendment) Bill, 2017

58.	The Gujarat Goods and Services Tax Bill, 2017
59.	The Gujarat Prevention of Fragmentation and Consolidation of Holdings (Amendment) Bill, 2018
60.	The Registration (Gujarat Amendment) Bill, 2018
61.	The Gujarat Scheduled Castes, Scheduled Tribes and Other Backward Classes (Regulation of Issuance and Verification of Caste Certificates) Bill, 2018
62.	The Gujarat Ownership Flats (Amendment) Bill, 2018
63.	Criminal Law (Gujarat Amendment) Bill, 2018
<u>HARYANA</u>	
64.	Indira Gandhi University, Meerpur (Amendment) Bill, 2014
65.	The Haryana Gauvansh Sanrakshan and Gausamvardhan Bill, 2015
66.	The Indian Penal Code (Haryana Amendment) Bill, 2014
67.	The Code of Criminal Procedure (Haryana Amendment) Bill, 2014
68.	The Payment of Wages (Haryana Amendment) Bill, 2016
69.	The Contract Labour (Regulation and Abolition Haryana Amendment) Bill, 2016
70.	The Factories Act (Haryana Amendment) Bill, 2016
71.	The Industrial Disputes (Haryana Amendment) Bill, 2016
72.	Shri Krishna AYUSH University Kurukshetra Bill, 2016
73.	The Punjab Security of Land Tenures (Haryana Amendment) Bill, 2017
74.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Haryana Amendment) Bill, 2017
75.	The PEPSU Tenancy and Agricultural Lands (Haryana Amendment) Bill, 2017
76.	The Criminal Law (Haryana Amendment) Bill, 2018
77.	The Motor Vehicles (Haryana Amendment) Bill, 2018
78.	The Haryana Prohibition of Change of Public Utilities Bill, 2018
79.	The Factories Haryana (Amendment) Bill, 2018
80.	The Haryana Dholidar, Butimar, Bhonedar and Muqararidar (Vesting of Proprietary rights) (Amendment) Bill, 2018

HIMACHAL PRADESH	
81.	The Himachal Pradesh Lokayukta Bill, 2014
82.	The Shimla Road Users and Pedestrians (Public Safety and Convenience) Amendment Bill, 2016
83.	The Himachal Pradesh Protection of Interests of Depositors (in Financial Establishments) Bill, 2016
84.	The Drugs and Cosmetics (Himachal Pradesh Amendment) Bill, 2016
85.	The Himachal Pradesh Transfer of Land (Regulation) Amendment Bill, 2016
86.	The Himachal Pradesh Early Childhood Care and Education Center (Registration & Regulation) Bill, 2017
87.	The Himachal Pradesh Protection of Interests of Depositors (in Financial Establishment) Amendment Bill, 2018
88.	The Himachal Pradesh Transfer of Land (Regulation) Amendment Bill, 2018
JHARKHAND	
89.	The Jharkhand Registration of Marriage Bill, 2012
90.	The Jharkhand University of Technology Bill, 2011
91.	The Bihar & Odisha Public Demand Recovery (Jharkhand Amendment) Bill, 2015
92.	The Factories (Jharkhand Amendment) Bill, 2015
93.	The Contract Labour (Regulation and Abolition) (Jharkhand Amendment) Bill, 2015
94.	The Bihar Industrial Establishment (National and Festival Holidays and Casual Leave) (Jharkhand Amendment) Bill, 2015
95.	The Jharkhand Special Court Bill, 2016
96.	The Court Fees (Jharkhand Amendment) Bill, 2016
97.	The Jharkhand Finance Bill, 2016
98.	The Payment of Wages (Jharkhand Amendment) Bill, 2016
99.	The Bihar and Orissa Public Demand Recovery (Jharkhand Amendment) Bill, 2016
100.	The Industrial Disputes (Jharkhand Amendment) Bill, 2016

101.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Jharkhand Amendment) Bill, 2017
102.	The Court Fees (Jharkhand Amendment) Bill, 2017
103.	The Jharkhand Finance Bill, 2018
104.	The Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Bill, 2018
<u>KARNATAKA</u>	
105.	The Karnataka Prevention of Dangerous activities of Bootleggers, Drug offenders, Gamblers, Goondas, Immoral Traffic offenders, Slum-grabbers and Video or Audio Pirates (Amendment) Bill, 2014
106.	The Karnataka Essential Services Maintenance Bill, 2013
107.	The Indian Succession (Karnataka Amendment) Bill, 2014
108.	The Right to Children to Free and Compulsory Education (Karnataka Amendment) Bill, 2015
109.	The Karnataka Municipal Corporation (Amendment) Bill, 2015
110.	The Karnataka State Motor Vehicles (Special Provision) Bill, 2015
111.	The Registration (Karnataka Amendment) Bill, 2015
112.	The Karnataka Transgenic and Genetically Modified Cotton Seeds (Fixation of Sale Price and Payment of Compensation) Bill, 2015
113.	The Karnataka Stamp (Second Amendment) Bill, 2015
114.	The Karnataka Maritime Board Bill, 2015
115.	The Prohibition of Child Marriage (Karnataka Amendment) Bill, 2016
116.	The Karnataka Transparency in Public Procurements (Amendment) Bill, 2016
117.	The Prevention of Cruelty to Animals (Karnataka Amendment) Bill, 2017
118.	The Karnataka Good Samaritan and Medical Professional (Protection and Regulation During Emergency Situations) Bill, 2016
119.	The Minimum Wages (Karnataka Amendment) Bill, 2017
120.	The Karnataka Land Reforms (Amendment) Bill, 2016

121.	The Prevention of Cruelty to Animals (Karnataka Second Amendment) Bill, 2017
122.	The Karnataka Extension of Consequential Seniority to Government Servants Promoted on the basis of Reservation) to the posts in the civil services of the State) Bill, 2017
<u>KERALA</u>	
123.	The Kerala Land Reforms (Amendment) Bill, 2013
124.	The Kerala Maritime Board Bill, 2014
125.	The Payment of Wages (Kerala Amendment) Bill, 2015
126.	The Hindu Succession (Kerala Amendment) Bill, 2015
127.	The Malayalam Language (Dissemination and Enrichment) Bill, 2015
128.	The Minimum Wages (Kerala Amendment) Bill, 2016
129.	The Industrial Disputes (Kerala Amendment) Bill, 2016
<u>MADHYA PRADESH</u>	
130.	The Criminal Law (Madhya Pradesh Amendment) Bill, 2014
131.	The Registration (Madhya Pradesh Amendment) Bill, 2014
132.	The Madhya Pradesh Labour Laws (Amendment and Miscellaneous Provisions) Bill, 2015
133.	The Indian Stamp (Madhya Pradesh Amendment) Bill, 2016
134.	The Madhya Pradesh Bhumiswami Evam Bataikar Ke Hiton Ka Sanrakshan Vidheyak, 2016
135.	The Criminal Laws (Madhya Pradesh Amendment) Bill, 2017
<u>MAHARASHTRA</u>	
136.	The Maharashtra Money Lending (Regulation) Bill, 2014
137.	The Indian Forest (Maharashtra Amendment) Bill, 2013
138.	The Maharashtra Civil Courts (Amendment) Bill, 2015
139.	The Factories (Maharashtra Amendment) Bill, 2015
140.	The Maharashtra Acupuncture System of Therapy Bill, 2015
141.	The Maharashtra Prevention of Dangerous activities of Slumlords, Bootleggers, Drug offenders, Dangerous Persons and Video Pirates)Amendment (Bill, 2015
142.	The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2015
143.	The Contract Labour (Maharashtra Amendment) Bill, 2016
144.	The Maharashtra Yoga and Naturopathy Bill, 2016
145.	The Maharashtra Protection of People from Social Boycott (Prevention, Prohibition and Redressal) Bill, 2016

146.	The Prevention of Cruelty to Animals (Maharashtra Amendment) Bill, 2017
147.	The Maharashtra Agricultural Lands (Ceiling and Holding) (Amendment) Bill, 2017
148.	The Maharashtra Transport and Roads Safety Bill, 2017
149.	The Maharashtra Agricultural Lands Leasing Bill, 2017
150.	The Maharashtra Media Persons and Media Institutions (Prevention of Violence and Damage or Loss to Property) Bill, 2017
151.	The Maharashtra Unaided Private Professional Educational Institutions (Regulations of Admissions and Fees) (Amendment) Bill, 2016
152.	The Maharashtra Goods and Services Tax Bill, 2017
153.	The Maharashtra Public Trust (Amendment) Bill, 2017
154.	The Maharashtra Essential Services Maintenance Bill, 2017
155.	The Apprentices (Maharashtra Amendment) Bill, 2017
156.	The Indian Partnership (Maharashtra Amendment) Bill, 2017
157.	The Maharashtra Slum Area (Improvement, Clearance and Redevelopment) (Amendment) Bill, 2017
158.	The Indian Penal Code and Code of Criminal Procedure (Maharashtra Amendment) Bill, 2017
159.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Maharashtra Amendment) Bill, 2018
160.	The Maharashtra Apartment Ownership (Amendment) Bill, 2018
161.	The Electricity (Maharashtra Amendment) Bill, 2018
162.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Productions, Supply and Distribution) (Maharashtra Amendment) Bill, 2018
163.	The Code of Civil Procedure (Maharashtra Amendment) Bill, 2018
164.	The Maharashtra Protection of Interests of Depositors (in Financial Establishments) (Amendment) Bill, 2018

165.	The Maharashtra Prevention of Dangerous activities of Slum Lords, Bootleggers, Drug offenders, Dangerous Persons, Video Pirates, Sand Smugglers and Persons Engaged in Black Marketing of Essential Commodities (Amendment) Bill, 2018
166.	The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2018
167.	The Drugs and Cosmetics (Maharashtra Amendment) Bill, 2018
168.	The Indian Penal Code and Code of Criminal Procedure (Maharashtra Amendment) Bill, 2018
<u>MANIPUR</u>	
169.	The Manipur Lokayukta Bill, 2014
170.	The Manipur Protection of Interests of Depositors (in Financial Establishments) Bill, 2014
171.	The Manipur Regulation of Visitors, Tenants and Migrant Workers Bill, 2015
172.	The Manipur Land Revenue & Land Reforms (7th Amendment) Bill, 2015
173.	The Manipur Shops and Establishments (Second Amendment) Bill, 2015
174.	The Protection of Manipur People Bill, 2015
175.	The Indian Forest (Manipur Amendment) Bill, 2018
176.	The Manipur People Bill, 2018
<u>MEGHALAYA</u>	
177.	The Poison (Meghalaya Amendment) Bill, 2013
<u>ODISHA</u>	
178.	The Odisha Lokayukta Bill, 2014
179.	The Odisha Underground Pipelines, Cable & Duct (Acquisition of Right of User In Land) Bill, 2015
180.	The Odisha Land Grabbing (Prohibition) Bill, 2015
<u>PUNJAB</u>	
181.	The Payment of Wages (Punjab Amendment) Bill, 2013
182.	The Punjab Labour Welfare Fund (Amendment) Bill, 2014
183.	The Punjab Prevention of Damage to Public & Private Property Bill, 2014

184.	The Commissions for Protection of Child Rights (Punjab Amendment) Bill, 2014
185.	The Minimum Wages (Punjab Amendment) Bill, 2015
186.	The Punjab Protection of Interests of Depositors (in Financial Establishments) Bill, 2015
187.	The Indian Penal Code (Punjab Amendment) Bill, 2016
188.	The Code of Criminal Procedure (Punjab Amendment) Bill, 2016
189.	The Punjab Forfeiture of Illegally Acquired Property Act, 2017
190.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Productions, Supply and Distribution) (Punjab Amendment) Bill, 2018
191.	The Punjab Protection of Interests of Depositors (in Financial Establishments) Bill, 2018
192.	The Code of Criminal Procedure (Punjab Amendment) Bill, 2018
193.	The Indian Penal Code (Punjab Amendment) Bill, 2018
<u>RAJASTHAN</u>	
194.	The Apprentices (Rajasthan Amendment) Bill, 2014
195.	The Contract Labour (Regulation and Abolition) (Rajasthan Amendment) Bill, 2014
196.	The Factories (Rajasthan Amendment) Bill, 2014
197.	The Industrial Disputes (Rajasthan Amendment) Bill, 2014
198.	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2014
199.	The Rajasthan State Highways Bill, 2014
200.	The Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration or Export) Bill, 2015
201.	The Rajasthan Apartment Ownership Bill, 2015
202.	The Rajasthan Special Economic Zone Bill, 2015
203.	The Right of Children to Free and Compulsory Education (Rajasthan Amendment) Bill, 2015
204.	The Rajasthan Land Pooling Scheme Bill, 2016
205.	The Rajasthan Homeopathic Medicine (Amendment) Bill, 2017

206.	The Rajasthan Rent Control (Amendment) Bill, 2017
207.	The Rajasthan Municipalities (Amendment) Bill, 2017
208.	The Rajasthan Relief Undertakings (Special Provisions) (Amendment) Bill, 2017
209.	The Criminal Laws (Rajasthan Amendment) Bill, 2018
210.	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2017
211.	The Rajasthan Bovine Animal (Prohibition of Slaughter and Regulation of Temporary Migration or Export) (Amendment) Bill, 2018
212.	The Rajasthan Apartment Ownership Bill, 2015
<u>SIKKIM</u>	
213.	The Wildlife (Protection) Act (Amendment) Bill, 2018
<u>TAMIL NADU</u>	
214.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Tamil Nadu Amendment) Bill, 2014
215.	The Tamil Nadu Universities Law (Amendment) Bill, 2014
216.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Tamil Nadu Amendment) Bill, 2014
217.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Tamil Nadu Second Amendment) Bill, 2014
218.	The Prevention of Cruelty to Animals (Tamil Nadu Amendment) Bill, 2017
219.	The Tamil Nadu Admission to Post Graduate Courses in Medicine and Dentistry Bill, 2017
220.	The Tamil Nadu Admission to MBBS and BDS Courses Bill, 2017
221.	The Chennai University (Amendment) Bill, 2017
222.	The Tamil Nadu Vanniyakula Kshatriya Public Charitable Trusts of Endowments (Protection and Maintenance) Bill, 2018
223.	The Chennai City Civil Courts (Amendment) Bill, 2018
224.	The Tamil Nadu Forest (Amendment) Bill, 2018
225.	The Tamil Nadu Private Schools (Regulation) Bill, 2018
226.	The Factories (Tamil Nadu Amendment) Bill, 2018

<u>TELANGANA</u>	
227.	The Right to Fair Compensation & Transparency in Land Acquisition, Rehabilitation & Resettlement (Telangana Amendment) Bill, 2016
228.	The Telangana Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of Seats in Educational Institutions and of Appointments or posts in the Services under the State) Bill, 2017
229.	The Telangana Prevention of Dangerous activities of Bootleggers, Dacoits, Drug offenders, Goondas, Immoral Traffic offenders and Land Grabbers (Amendment) Bill, 2017
<u>TRIPURA</u>	
230.	The Tripura Industries (Facilitation) Bill, 2018
231.	The Criminal Law (Tripura Amendment) Bill, 2018
<u>UTTARKHAND</u>	
232.	The Indian Stamp (Uttarakhand Amendment) Bill, 2014
233.	The Indian Stamp (Uttarakhand Amendment) Bill, 2015
234.	The Uttarakhand State River Coastal Development Authority Bill, 2016
<u>UTTAR PRADESH</u>	
235.	The Uttar Pradesh Protection of Interests of Depositors (in Financial Establishments) Bill, 2015
236.	The Era University, Lucknow, Uttar Pradesh Bill, 2015
237.	The Uttar Pradesh Civil Laws (Amendment) Bill, 2015
238.	The Indian Stamp (Uttar Pradesh Amendment) Bill, 2015
239.	The Uttar Pradesh Gangsters and Anti-Social Activities (Prevention) (Amendment) Bill, 2015
240.	The Uttar Pradesh Control of Goondas (Amendment) Bill, 2015
241.	The Uttar Pradesh Protection of Interests of Depositors (in Financial Establishments) Bill, 2016
242.	The Uttar Pradesh Municipal Corporation (Amendment) Bill, 2015
243.	The Uttar Pradesh Municipal Laws (Amendment) Bill, 2015
244.	The Uttar Pradesh Lokayukta and Up-Lokayuktas (Amendment) Bill, 2015

245.	The Uttar Pradesh Madarsa (Payment of Salaries of Teachers and Other Employees) Bill, 2016
246.	The Uttar Pradesh Dukaan aur Vanijya Adhasthan (Sanshodhan) Vidheyaka, 2017
247.	The Contract Labour (Regulation and Abolition) (Uttar Pradesh Amendment) Bill, 2017
248.	The Inter-state Migrant Workmen (Regulation of Employment and Condition of Service) Uttar Pradesh Amendment) Bill, 2017
249.	The Motor Transport Workers (Uttar Pradesh Amendment) Bill, 2017
250.	The Minimum Wages (Uttar Pradesh Amendment) Bill, 2017
251.	The Industrial Employment (Standing Order) (Uttar Pradesh Amendment) Bill, 2017
252.	The Sales Promotion Employees (Condition of Service) (Uttar Pradesh Amendment) Bill, 2017
253.	The Equal Remuneration (Uttar Pradesh Amendment) Bill, 2017
254.	The Uttar Pradesh Industrial Disputes (Amendment) Bill, 2017
255.	The Factories (Uttar Pradesh Amendment) Bill, 2017
256.	The Building and Other Construction Workers (Regulation of Employment and Condition of Service) (Uttar Pradesh Amendment) Bill, 2017
257.	The Payment of Wages (Uttar Pradesh Amendment) Bill, 2017
258.	The Employees' Compensation (Uttar Pradesh Amendment) Bill, 2017
259.	The Building and Other Construction Workers' (Welfare Cess) (Uttar Pradesh Amendment) Bill, 2017
260.	The Trade Unions (Uttar Pradesh Amendment) Bill, 2017
261.	The Uttar Pradesh Control of Organized Crime Bill, 2017
262.	The Uttar Pradesh Revenue Code (Amendment) Bill, 2018
263.	The Interstate Migrant Workmen (Regulation of Employment and Conditions of Service) (Uttar Pradesh Amendment) Bill, 2018
264.	The Code of Criminal Procedure (Uttar Pradesh Amendment) Bill, 2018

<u>WEST BENGAL</u>	
265.	The West Bengal Protection of Interests of Depositors in Financial Establishment Bill, 2013
266.	The West Bengal Protection of Interests of Depositors in Financial Establishment (Amendment) Bill, 2015
267.	The Industrial Disputes (West Bengal Amendment) Bill, 2015
268.	The Factories (West Bengal Amendment) Bill, 2015
269.	Dunlop India Limited (Acquisition and Transfer of Undertaking) Bill, 2016
270.	Jessop and Company Limited (Acquisition and Transfer of Undertaking) Bill, 2016
271.	The Industrial Disputes (West Bengal Amendment) Bill, 2016
272.	The West Bengal Estates Acquisition (Amendment) Bill, 2017

ANNEXURE II**L.S. USQ No. 1594 for 02.07.2019**

State-wise list of the Ordinances accorded previous approval of the President during the last five calendar years:

Sl. No.	Name of the Bill
<u>ANDHRA PRADESH</u>	
1.	The Andhra Pradesh Forest (Amendment) Ordinance, 2015
2.	The Registration (Andhra Pradesh Amendment) Ordinance, 2016
3.	The Dentist Andhra Pradesh (Amendment) Ordinance, 2016
<u>CHHATTISGARH</u>	
4.	The Chhattisgarh Madhyastham Adhikaran (Sanshodhan) Adhyadesh, 2015
<u>GUJARAT</u>	
5.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Productions, Supply and Distribution) (Gujarat Amendment) Ordinance, 2016
<u>JHARKHAND</u>	
6.	The Jharkhand Special Courts Ordinance, 2015
7.	The Jharkhand Prevention of Destruction and Damage to Property Ordinance, 2015
8.	The Court Fees (Jharkhand Amendment) Ordinance, 2016
9.	The Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Ordinance, 2018
<u>KARNATAKA</u>	
10.	The Prevention of Cruelty to Animals (Karnataka Amendment) Ordinance, 2017
<u>KERALA</u>	
11.	The Kerala Maritime Board Ordinance, 2012
12.	The Payment of Wages (Kerala Amendment) Ordinance, 2014
<u>MADHYA PRADESH</u>	
13.	The Madhya Pradesh Jaiv Anaashya Apashishta (Niyantaran) Sanshodhan Adhyadesh, 2017
<u>MAHARASHTRA</u>	
14.	The Maharashtra Money - Lending (Regulation) Ordinance, 2013

2.

ANNEXURE-II

L.S.US.Q. No. 1594 FOR 02.07.2019

15.	The Maharashtra Prevention of Dangerous activities of Slumlords, Bootleggers, Drug-offenders, Dangerous Persons and Video Pirates (Amendment)Ordinance, 2015
16.	The Code of Civil Procedure (Maharashtra Amendment) Ordinance, 2018
<u>ODISHA</u>	
17.	The Odisha Land Grabbing (Prohibition) Ordinance, 2014
<u>RAJASTHAN</u>	
18.	The Code of Criminal Procedure (Rajasthan Amendment) Ordinance, 2016
19.	The Criminal Laws (Rajasthan Amendment) Ordinance, 2017
<u>TAMIL NADU</u>	
20.	The Prevention of Cruelty to Animals (Tamil Nadu Amendment) Ordinance, 2017
<u>UTTAR PRADESH</u>	
21.	The Uttar Pradesh Gangsters and Anti-Social Activities (Prevention) (Amendment) Ordinance, 2014
22.	The Uttar Pradesh Control of Goondas (Amendment) Ordinance, 2014

ANNEXURE III
L.S. USQ No. 1594 for 02.07.2019

State-wise list of Bills returned with a Presidential message to the State Legislature during the last five calendar years

Sl. No.	Name of the Bill
<u>ASSAM</u>	
1.	The Assam Gratuity (Amendment) Bill, 2009
2.	The Assam Molasses Control Bill, 2011
3.	The Payment of Bonus (Assam Amendment) Bill, 2017
<u>BIHAR</u>	
4.	Bihar Sugarcane (Regulation of Supply and Purchase) (Amendment) Bill, 2007
<u>HIMACHAL PRADESH</u>	
5.	The Himachal Pradesh Special Courts (Attachment and Confiscation of Property) Bill, 2011
6.	The Himachal Pradesh Maintenance of Parents and Dependants (Amendment) Bill, 2010
<u>KARNATAKA</u>	
7.	The Factories (Karnataka Amendment) Bill, 2011
8.	The Karnataka State Universities (Second Amendment) Bill, 2013
<u>ODISHA</u>	
9.	The Orissa Ground Water (Regulation Development & Management) Bill, 2011
10.	The Odisha Land Grabbing (Prohibition) Bill, 2015
<u>UTTARKHAND</u>	
11.	The Indian Stamp (Uttarakhand Amendment) Bill, 2011
12.	The Indian Stamp (Uttarakhand Amendment) Bill, 2014
<u>WEST BENGAL</u>	
13.	The Industrial Disputes (West Bengal Amendment) Bill, 2015
